

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1816**  
**TO BE ANSWERED ON 06<sup>th</sup> MARCH, 2020**

**NON-TARIFF BARRIERS ON INDIAN EXPORTS**

1816. SHRI S. MUTHUKARUPPAN:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether it is a fact that Government has asked India Inc. to flag the countries that are placing non-tariff barriers on Indian exports;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government is considering to take retaliatory action against countries which put non-tariff barriers on Indian exports; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

(a) to (d): Government conducts regular consultations with exporters to understand the Non-tariff barriers especially in the nature of Sanitary and Phytosanitary measures & Technical Barriers to Trade being faced by Indian exporters in different countries. The concerns/difficulties raised by the exporters are taken up bilaterally and multilaterally with the concerned countries from time to time. Further, Government through various departments periodically undertakes mandating of new quality standards or revision of existing ones to achieve public interest objectives of health, safety, environment etc. on a non discriminatory basis.

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